

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 181
TO BE ANSWERED ON JULY 20, 2023**

FUNDS UNDER AMRUT SCHEME

NO. 181. SHRI NAMA NAGESWARA RAO:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the total funds provided to the municipal corporations by the Union Government under Atal Mission for Rejuvenation and Urban Transformation (AMRUT) scheme during the last five years, State/ UT-wise;**
- (b) the status of developmental works initiated under the said scheme; and**
- (c) the details of development a works for which funds are likely to be made available in the ensuing years?**

ANSWER

**THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI KAUSHAL KISHORE)**

(a): Under Atal Mission for Rejuvenation and Urban Transformation (AMRUT), central assistance is allocated and released to States & Union Territories (UTs) and not to Cities/ Urban Local Bodies (ULBs)/ Municipal Corporations (MCs). States/ UTs are responsible for further release of funds to Cities/ ULBs/ MCs. State/ UT wise details of central assistance released during last five years is at ANNEXURE.

(b): The focus of AMRUT Mission is to provide basic infrastructure for water supply, sewerage & septage management, storm water drainage, non-motorised urban transport and development of green spaces & parks in 500 Mission cities. Under AMRUT, Ministry of Housing & Urban Affairs has approved all the State Annual Action Plans (SAAPs) amounting to ₹77,640 crore for the entire Mission including Central share of ₹35,990 crore. So far, works have been completed for 4,972 projects costing ₹38,654 crore while 916 projects costing ₹43,983 crore are under implementation. In ongoing and completed projects physical work

worth ₹72,330 crore have been completed and ₹65,242 crore expended. Some States/ UTs have taken up projects in excess of their approved SAAP size. In such cases, the entire excess amount shall be borne by the State/ UT.

(c): AMRUT Mission has been subsumed under AMRUT 2.0 which was launched on 01 October, 2021 to complete the ongoing AMRUT projects and central funding for ongoing projects of AMRUT shall be provided till 31 March, 2024. So far, total 916 projects costing ₹43,983 crore are ongoing in all the States/ UTs for which funds will be released as per Mission guidelines and relevant circulars/ orders. Accordingly, all ongoing and eligible projects of AMRUT shall receive Central funding till 31 March 2024.

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF UNSTARRED QUESTION NO. 181 REGARDING “FUNDS UNDER AMRUT SCHEME”, DUE FOR ANSWER IN THE LOK SABHA ON 20 JULY, 2023.

State/ UT-wise funds released (projects) during the last five years

S. NO.	State / UT	SAAP Size		Financial year					Total (during last 5 years)	Grand Total
		Approved SAAP Size	Committed CA	2018-19	2019-20	2020-21	2021-22	2022-23		
1	A&N Islands	10.82	10.82	0.00	4.32	0.00	4.32	0.00	8.64	10.81
2	Andhra Pradesh	2,890.17	1,056.62	91.39	246.69	0.00	0.00	76.37	414.45	942.75
3	Arunachal Pradesh	140.25	126.22	0.00	17.63	0.00	56.44	0.00	74.07	99.32
4	Assam	657.14	591.42	0.00	0.00	0.00	179.64	258.84	438.47	511.70
5	Bihar	2,469.77	1,164.80	136.97	0.00	685.93	0.00	0.00	822.90	1,055.86
6	Chandigarh	95.07	54.09	16.13	26.31	0.00	0.00	0.00	42.44	53.26
7	Chhattisgarh	2,192.76	1,009.74	205.95	145.67	415.55	0.00	0.00	767.17	969.12
8	Dadra & Nagar Haveli	10.82	10.82	0.00	4.27	0.00	4.16	0.00	8.43	10.59
	Daman & Diu	18.03	18.03	0.00	0.00	0.00	0.00	0.00	0.00	3.60
9	Delhi	802.31	802.31	0.00	151.54	0.00	206.20	0.00	357.74	518.20
10	Goa	209.18	104.58	0.00	0.00	0.00	0.00	0.00	0.00	20.91
11	Gujarat	4,884.42	2,069.96	104.78	1,074.58	0.00	73.61	0.00	1,252.97	1,666.97
12	Haryana	2,565.74	764.51	0.00	289.71	147.18	147.18	0.00	584.06	736.96
13	Himachal Pradesh	304.52	274.07	30.58	60.23	56.73	66.71	0.00	214.25	269.06
14	Jammu & Kashmir	513.13	500.62	0.00	116.95	0.00	95.64	0.00	212.59	477.74
15	Ladakh	79.92	79.19	0.00	37.40	0.00	0.00	0.00	37.40	37.40
16	Jharkhand	1,245.74	566.17	84.00	135.22	109.62	109.62	0.00	438.46	551.69
17	Karnataka	4,952.87	2,318.79	544.01	710.54	280.50	125.93	0.00	1,660.98	2,258.84

S. NO.	State / UT	SAAP Size		Financial year					Total (during last 5 years)	Grand Total
		Approved SAAP Size	Committed CA	2018-19	2019-20	2020-21	2021-22	2022-23		
18	Kerala	2,359.38	1,161.20	0.00	194.74	399.25	119.62	0.00	713.61	945.85
19	Lakshadweep	3.61	3.61	0.00	0.70	0.41	0.41	0.00	1.52	2.25
20	Madhya Pradesh	6,200.67	2,592.86	952.71	925.00	0.00	100.76	0.00	1,978.47	2,497.05
21	Maharashtra	7,759.32	3,534.08	825.71	0.00	1,243.71	330.00	0.00	2,399.42	3,106.23
22	Manipur	180.31	162.28	63.75	0.00	66.06	0.00	0.00	129.81	162.27
23	Meghalaya	80.14	72.12	0.00	0.00	0.00	22.69	39.42	62.12	71.03
24	Mizoram	140.25	126.22	49.20	0.00	45.27	0.00	0.00	94.47	119.71
25	Nagaland	120.22	108.19	0.00	12.03	0.00	43.52	0.00	55.55	77.18
26	Odisha	1,598.96	796.97	0.00	312.83	0.00	0.00	0.00	312.83	785.23
27	Puducherry	64.91	64.91	0.00	12.72	9.19	9.19	19.66	50.77	63.75
28	Punjab	2,766.62	1,204.47	0.00	0.00	121.44	623.57	0.00	745.00	985.89
29	Rajasthan	3,223.94	1,541.95	419.12	143.91	586.54	0.00	0.00	1,149.57	1,457.96
30	Sikkim	40.06	36.06	0.00	5.29	0.00	18.55	0.00	23.84	31.05
31	Tamil Nadu	11,194.78	4,756.58	735.43	377.16	278.84	1,454.55	0.00	2,845.98	3,797.29
32	Telangana	1,666.26	832.60	135.48	178.82	350.70	0.00	0.00	665.00	831.52
33	Tripura	148.25	133.43	0.00	0.00	26.21	79.58	0.00	105.79	132.47
34	Uttar Pradesh	11,421.67	4,922.46	260.00	226.03	964.37	1,418.72	566.88	3,435.99	4,420.48
35	Uttarakhand	593.02	533.72	42.74	122.01	113.39	147.02	0.00	425.16	531.91
36	West Bengal	4,035.00	1,929.32	445.14	153.30	245.82	675.26	0.00	1,519.52	1,905.39
Total		77,640.02	36,035.79*	5,143.09	5,685.60	6,146.72	6,112.89	961.17	24,049.47	32,119.32

**Note: Committed CA of J&K UT & Ladakh UT has been revised to 100% post bifurcation of erstwhile J&K state*